

Dated: 22-1-98 (2)

Shri R.D. Deharia, Counsel for the applicant - Shri V.S. Masurkar, Counsel for the respondents.

Shri Masurkar seeks time to file reply and submits that since interim relief is operating, this matter be heard finally at the admission stage. For which Counsel for the applicant has no objection. Copy of the reply be furnished to the Counsel for the applicant before the next date of hearing.

Put up for hearing on 11-2-98.

Interim relief to continue

till then.

(P.P. Srivastava)

M (A)

~~Order/Judgement despatched to Applicant/Respondent (s) on 21/2/98.~~

19/2/98

(0)

Affidavit of Service is recd. on 19-1-98 kept in 'c' folder

2/2/98

C.P.No. 5198
2nd by applicant, heard on 11/2/98.

21/2/98